

National Company Law Tribunal

Allahabad Bench

CP NO. 108/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE COMPANY: *Shri Dhoni Ram Sharma Vs. Alok Monga & Ans.*

SECTION OF THE COMPANIES ACT/I & B CODE: *58 & 59 of the Companies Act, 2013*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Ankit Kr Singh</i>	<i>PCS</i>	<i>Petitioner</i>	<i>Ankit</i>
<u>2.</u>				

CP No.108/ALD/2017

Sh. Ankit Kumar Singh, PCS for the petitioner side. He produces a proof of publication pursuant to previous interim direction of this Court issued on 07.11.2017.

As today, there is no representation from the respondent side, despite the paper publication already effected. Hence, respondents are set as ex-parte.

The matter be listed on 9th January, 2018.

Dated:05.12.2017

Typed by:
Md.Zaid
(Stenographer)

Sd

H.P. Chaturvedi, Member (Judicial)